

falls in the Cantonment area and required clearance of the Defence Authority. They have since given their clearance to the execution of the project subject to certain financial and other adjustments which have been accepted by the Municipal Corporation of Delhi. The Municipal Corporation of Delhi have intimated that the work is likely to start during 1980-81.

(c) Sanctioned cost Rs. 181.90 lakhs. About three years after commencement.

Bonus

2818. SHRI S. M. KRISHNA: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to hold discussions with the State Governments to make the present rate of 8.33 per cent Bonus a permanent feature; and

(b) if so, the considerations which have weighed with Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Informal consultations have been held on the subject at different levels with various organisations, Members of Parliament and others. Government wish to have suitable amendments to the Act passed before the next festival season. It is, therefore, not proposed to formally consult the State Governments at this stage.

Propagation of Ayurveda in Foreign countries

2819. SHRI S. M. KRISHNA: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned 'West Germany takes steps to propagate Ayurveda' appearing in the *Times of India* New Delhi dated the 7th June, 1980;

(b) if so, the assistance which Government of India is rendering in this behalf;

(c) whether similar efforts to propagate Ayurveda in other countries are also being made; and

(d) if so, in which countries and their impact?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) to (d). The Government of India have no specific Scheme to propagate Ayurveda in foreign countries. However, facilities are provided to foreign delegations visiting Ayurvedic Institutions in India. Countries deputing students for studies in Ayurvedic Colleges are also assisted for admission in Ayurvedic Colleges in India.

Prescribed stay of Assistant Personnel Officer

2820. SHRI S. M. KRISHNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any stay of an Assistant Personnel Officer/Divisional Personnel Officer in a Division on the Northern Railway has been prescribed to ensure cleaner administration;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the total period the present A.P.Os. and D.P.Os. inclusive of service as A.P.O., have stayed in the Moradabad Division on the Northern Railway?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). No period of stay of officers at one place has been fixed and transfers are made as and when necessary, depending on administrative requirements.